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Title : Regarding Government Business during the week commencing Monday, the 16th March, 2020 and submissions made by Members.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARJUN RAM MEGHWAL): With your permission, Sir, I rise to announce that Government Business during the week commencing Monday, the 16th of March, 2020 will consist of :-

1. Consideration of any items of Government Business carried over from today's order paper:- [it contains (i) Further discussion and voting for Demands for Grants under the control of the Ministry of Railways for 2020-21 (ii) Discussion and voting on Demands for Grants under the control of the Ministry of Social Justice and Empowerment for 2020-21; (iii) Discussion and voting on Demands for Grants under the control of the Ministry of Tourism for 2020-21; (iv) Discussion and voting on Demands for Grants under the control of the Ministry of Health and Family Welfare for 2020-21; (v) Discussion and voting on Demands for Grants under the control of the Ministry of External Affairs for 2020-21 (vi) Discussion and voting on Demands for Grants under the control of the Ministry of Housing and Urban Affairs for 2020-21; and (vii) Consideration and passing of the Aircraft (Amendment) Bill, 2020.]

2. Introduction, consideration and passing of the Appropriation Bills relating to:-
 - (i) Demands for Grants for 2020-21.
 - (ii) Supplementary Demands for Grants for 2019-20.
3. Guillotining of outstanding Demands for Grants in respect of Union Budget for 2020-21.
4. Combined discussion and voting on the following Grants:-
 - (i) Supplementary Demands for Grants (State of Jammu & Kashmir) for the financial year 2019-20 from 1st April 2019 to 30th October 2019.
 - (ii) Demands for Grants (Union Territory of Jammu & Kashmir) for the financial year 2019-20 from 31st October 2019 to 31st March 2020.
 - (iii) Demands for Grants (Union Territory of Jammu & Kashmir) for the financial year 2020-21 from 1st April 2020 to 31st March 2021.
 - (iv) Demands for Grants (Union Territory of Ladakh) for the financial year 2019-20 from 31st October 2019 to 31st March 2020.
5. Consideration and passing of the Finance Bill, 2020.
6. Consideration of passing of the following Bills:-
 - (i) The Institute of Teaching and Research in Ayurveda Bill, 2020.

(ii) The Banking Regulation (Amendment) Bill, 2020.

(iii) The Indian Institutes of Information Technology Laws (Amendment) Bill, 2020.

(iv) The Medical Termination of Pregnancy (Amendment) Bill, 2020.

7. and passing of the following Bills after they are passed by Rajya Sabha:-

(i) The National Commission for Indian System of Medicine Bill, 2019.

(ii) The National Commission for Homoeopathy Bill, 2019.

SHRI N. K. PREMACHANDRAN (KOLLAM): Hon. Speaker, Sir, my humble submission is that the Private Members' Business is the right of the Members. ...(*Interruptions*)

माननीय अध्यक्ष : माननीय सदस्यगण बिजनेस एडवाइजरी कमेटी के अंदर आप जो विषय उठा रहे हैं, उन सभी पर चर्चा की जाएगी ।

...(व्यवधान)

डॉ. निशिकांत दुबे (गोड्डा): सर, मैंने प्रिविलेज मोशन का नोटिस दिया है ।...
(व्यवधान)

माननीय अध्यक्ष : मैं उसे देखता हूं । मैं उसे मंडे देखूंगा ।